

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:4244
ANSWERED ON:20.12.2011
TELEVISION CONTENT
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Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government proposes to take steps to telecast TV content meant for adults in the late night hours;
- (b) if so, the details thereof;
- (c) whether the Government has received any directions from the Supreme Court to take action to ban the TV channels showing obscene content;
- (d) if so, the reaction of the Government thereto; and
- (e) the corrective measures being taken by the Government to check the spreading ill-effects of obscene programmes?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

(a) & (b) : There is no proposal in this regard with the Ministry.

(c) & (d): No such general direction has so far been received by the Government.

(e): There is no pre-censorship of programmes telecast on private satellite TV channels. However, all private TV channels are required to strictly adhere to the Programme Code prescribed under the Cable Television Networks (Regulation) Act, 1995 and Rules framed thereunder. The Code contains a wide gamut of principles clearly prohibiting telecast of programmes which, inter-alia, offend good taste or decency or contain anything obscene etc. Action is taken as per the Rules whenever any violation takes place.